

BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 111 OF 2024

IN THE MATTER OF:

Ramesh Kumar

APPLICANT

VERSUS

Haryana Organic (A unit of Globus Spirits Limited)

RESPONDENT

AMENDED MEMO OF PARTIES (As Per ORDER DATED 24.07.2024)

Ramesh Kumar

APPLICANT

VERSUS

1. **Haryana State Pollution Control Board**

Through its Member Secretary
C-11, Sector-6, Panchkula-134109
Email: hspcb.appeal@gmail.com

(Respondent No. 1)

2. **District Magistrate/ Deputy Commissioner Panipat**

Email: dcpnp@hry.nic.in

(Respondent No. 2)

3. **Member Secretary. Central Pollution Control Board (CPCB)**

Parivesh Bhawan, Maharshi Valmiki Marg
East Arjun Nagar, Delhi 110032
Email: ceb.cpcb@nic.in

(Respondent No.3)

4. **Haryana Organic (Unit of Globus Spirits Ltd.),**

Samalkha, Panipat, Haryana-132101
Email: corpoffice@globusgroup.in

(Respondent No. 4)